

**Annexure - 3**

<b>Name of Corporate debtor</b>		M/s.REAL VALUE PROMOTERS PRIVATE LIMITED			<b>Date of Commencement of CIRP</b>		10.05.2023		<b>List of Creditors as on</b>		18-10-2023			
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Amount in Rs														
Sl.No	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Ammon Holdings Pte Limited through Vistra	26.05.2023	20,71,40,50,000	20,71,40,50,000	Financial Creditor	-	-	Yes		-	-	-	-	-
2	IDFC First Bank Limited	29.05.2023	45,31,82,758	45,31,82,758	Financial Creditor	-	-	-	10.118010%	-	-	-	-	-
3	LIC Housing Finance Limited	25.05.2023	57,22,02,334	57,01,63,131	Financial Creditor	-	-	-	12.729779%			20,39,202		
4	IDBI Bank Limited	13.07.2023	1,13,21,783	1,13,21,783	Financial Creditor	-	-	-	0.252776%					
	<b>Total</b>		<b>21,75,07,56,875</b>	<b>21,74,87,17,672</b>								20,39,202.25		